

ACT No. XX OF 1933.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 20th
September, 1933.)

An Act further to amend the Cotton Textile Industry (Protection) Act, 1930.

WHEREAS it is expedient to continue for a further period the protection already given to the cotton textile industry in British India, and for that purpose further to extend the operation of the duties imposed by the Cotton Textile Industry (Protection) Act, 1930; It is hereby enacted as follows:—

XVII of
1930.

1. This Act may be called the Cotton Textile Industry Protection (Second Amendment) Act, 1933. Short title.

XVII of
1930.

2. In sub-section (2) of section 2, and in sub-section (2) of section 3 of the Cotton Textile Industry (Protection) Act, 1930, for the word and figures "October, 1933" the word and figures "March, 1934" shall be substituted. Amendment
of sections
2 and 3, Act
XVII of
1930.

Price anna 1 or 1½d.

GIPD—L60LD—4-11-33—4,000.